### LOK SABHA

## **BULLETIN-PART II**

(General Information relating to Parliamentary and other matters)

Nos. 7093 – 7124]

[Friday, July 28, 2023/ Sravana 06, 1945 (Saka)

No.7093 Table Office

## Government Business for the week commencing 31st July 2023

The Minister of State (Independent Charge) of the Ministry of Law and Justice; Minister of State in the Ministry of Parliamentary Affairs; and Minister of State in the Ministry of Culture announced in the House that Government Business for the week commencing Monday, the 31<sup>st</sup> July, 2023 would consist of:-

- (1) Discussion on Statutory Resolution seeking disapproval of the Government of National Capital Territory of Delhi (Amendment) Ordinance, 2023 (No. 1 of 2023) promulgated by the President of India on the 19th of May, 2023 and consideration and passing of the Government of National Capital Territory of Delhi (Amendment) Bill, 2023.
- (2) The Registration of Births and Deaths (Amendment) Bill, 2023. (Consideration and passing)
- (3) The Constitution (Jammu and Kashmir) Scheduled Tribes Order (Amendment) Bill, 2023. (*Consideration and passing*)
- (4) The Constitution (Jammu and Kashmir) Scheduled Castes Order (Amendment) Bill, 2023. (Consideration and passing)
- (5) The Jammu and Kashmir Reservation (Amendment) Bill, 2023. Consideration and passing)
- (6) The Jammu and Kashmir Reorganisation (Amendment) Bill, 2023. (Consideration and passing)
- (7) The Inter-services Organisation (Command, Control and Discipline) Bill, 2023. (Consideration and passing)
- (8) The Constitution (Scheduled Castes) Order (Amendment) Bill, 2023.

(Consideration and passing)

- (9) The Offshore Areas Mineral (Development and Regulation) Amendment Bill, 2023. (*Consideration and passing*)
- (10) the Cinematograph (Amendment) Bill, 2023, as *passed by Rajya Sabha*. (*Consideration and passing*)

- (11) the Mediation Bill, 2021, after it is passed by Rajya Sabha. (Consideration and passing)
- (12) The Advocates (Amendment) Bill, 2023, after it is introduced, considered and passed by Rajya Sabha.

(Consideration and passing)

(13) The Press and Registration of Periodicals Bill, 2023, *after* it is *introduced*, *considered and passed by Rajya Sabha*.

(Consideration and passing)

(14) The Indian Institutes of Management (Amendment) Bill, 2023. (*Consideration and passing*)

No.7094 Members' Services Branch

# **Camp for Enrolment and Updation in Aadhaar Cards**

Members are informed that a camp of Unique Identification Authority of India (UIDAI) is being set up from 31.07.2023 to 04.08.2023 in Committee Room 'E', near VIP Gate, Parliament House Annexe [from 1000 to 1700 hours (Lunch Break 1400 to 1430 hours)] for enrolment and updation in Aadhaar Cards.

Members desirous of enrolment or updation in Aadhaar Cards may visit the camp with a copy of Proof of Identity (PoI) and Proof of Address (PoA) for the above-said purpose.

Members may like to avail the facility.

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No.7095 Conference Branch

#### Visit of Parliamentary Delegation from National Assembly of the Republic of Malawi to India

Members are informed that a delegation led by Rt. Hon. Ms. Catherine Gotani Hara, Speaker of the National Assembly of the Republic of Malawi will be on an official visit to India from 30 July to 3 August 2023.

The delegation will witness the proceedings of Lok Sabha from 'Special Box' on Monday, 31 July 2023 at 1100 hrs.